

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 16.04.2019 (TUESDAY)

Court of Chairperson
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Resoration Application No. 08 of 2019 in Comp. App. (AT) (Ins) No. 226 of 2019	Debashish Nanda Vs. D.P Garg and Company Pvt Ltd & Ors.	Jeewesh Prakash	

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 653 of 2018	R.S. Cottmark (India) Pvt. Ltd. Vs. Rajvir Industries Ltd. With	Rishabh Gupta	
2.	Comp. App. (AT) (Ins) No. 654 of 2018	Krishna Bio Tech Vs. Rajvir Industries Ltd.	Rishabh Gupta	
3.	Comp. App. (AT) (Ins) No. 112 of 2019	Venus Cotsyn (India) Ltd. Vs. G.L Jain Button Store Pvt Ltd.	Harsh Garg	
4.	Comp. App. (AT) (Ins) No. 287 of 2019	A.P Abdul Kareem Vs. Om Industrial Corporation & Anr.	Sunav Rastogi	
5.	Comp. App. (AT) No. 315 of 2018	Arti Meenakshi Muthiah Vs. MCTM Global Investments Pvt. Ltd. & Ors.	Nikhil Nayyar	Namitha Mathews
6.	Comp. App. (AT) No. 59-60 of 2019	Apurva Natvar Parikh & Company Pvt Ltd & Ors. Vs. Sujan Azad Parikh & Anr.	Aman Gandhi	

For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 330 of 2019	North East Centre for Technology Application and Reach Vs Sri Vari Metal Works Pvt Ltd & Anr	P.S Singh	
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8.	Comp. App. (AT) (Ins) No. 386 of 2019	Brajesh Construction Pvt. Ltd. Vs. Asit C Mehta Investment Intermediates Ltd.	Abhishek Aggarwal	
9.	Comp. App. (AT) (Ins) No. 394 of 2019	Madras Steels and Tubes “Megh Synergy” Vs. Matrix Boilers Pvt. Ltd.	Charu Sachdev	
10.	Comp. App. (AT) (Ins) No. 395 of 2019	Manohar Reddy Vs. Edelweiss Asset Reconstruction Company Ltd & Anr.	Goutham Shivshankar	
11.	Comp. App. (AT) (Ins) No. 396 of 2019	State Bank of India Vs. Moser Baer Karamchari Union & Anr.	Ankur Mittal	
12.	Comp. App. (AT) (Ins) No. 397 of 2019	Apna Organics Pvt. Ltd. Vs. Alok Industries Ltd. & Ors.	Ankit Kumar Lal	
13.	Comp. App. (AT) (Ins) No. 398 of 2019	Sadhana Trading Corporation Vs. Alok Industries Ltd. & Ors.	Ankit Kumar Lal	
14.	Comp. App. (AT) (Ins) No. 399 of 2019	Colorant Ltd. Vs. Alok Industries Ltd. & Ors.	Ankit Kumar Lal	
15.	Comp. App. (AT) (Ins) No. 400 of 2019	Prime Marketing Vs. Alok Industries Ltd. & Ors.	Ankit Kumar Lal	
16.	Comp. App. (AT) (Ins) No. 401 of 2019	Associated Chemicals & Anr. Vs. Alok Industries Ltd. & Anr.	Ankit Kumar Lal	
17.	Comp. App. (AT) (Ins) No. 402 of 2019	Jostars Orgotech Pvt. Ltd. Vs. Alok Industries Ltd. & Ors.	Ankit Kumar Lal	
18.	Comp. App. (AT) (Ins) No. 403 of 2019	S.A. Pharmachem Pvt. Ltd. Vs. Alok Industries Ltd. & Ors.	Ankit Kumar Lal	
19.	Comp. App. (AT) (Ins) No. 404 of 2019	State Tax Officer (1) Vs. Rainbow Papers Limited.	Hemantika Wahi	
20.	Comp. App. (AT) (Ins) No. 405 of 2019	Jagmeet Singh Sabharwal & Ors. Vs. Rubber Products Ltd. & Ors.	Sameer Rastogi	
21.	Comp. App. (AT) (Ins) No. 406 of 2019	Ajay Agarwal Vs. Shantanu T. Ray, Resolution Professional for AML Steel & Power Ltd & Ors.	Rajesh Bohra	
22.	Comp. App. (AT) (Ins) No. 407 of 2019	C. Shivakumar Reddy Vs. Dena Bank & Anr.	Goutham Shivshankar	

23.	Comp. App. (AT) (Ins) No. 408 of 2019	Union of India & Anr. Vs. Videocon Industries Ltd. & Ors.	Nidhi Mohan Prashar	
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For Admission (After Notice)

24.	Comp. App. (AT) (Ins) No. 600 of 2018	Tirumala Balaji Alloys Pvt Ltd Vs Sumit Binani With	Arjun Asthana	Nakul Mohta-R1
25.	Comp. App. (AT) (Ins) No. 601 of 2018	Excello Fin Lea Ltd. Vs. Sumit Binani & Anr.	Pooja M. Saigal	Nakul Mohta-R1 Arjun Asthana-R2
26.	Comp. App. (AT) (Ins) No. 687 of 2018	Bhavik Bhimjyani Vs Uday Vinodchandra Shah & Anr	Smriti Churiwal	Tushar Tyagi-R1
27.	Comp. App. (AT) (Ins) No. 697 of 2018	Substantia Capital Services LLP Vs. Neelkanth Realtors Pvt. Ltd.	Anandini Kumar	Aman Verma
28.	Comp. App. (AT) (Ins) No. 720 of 2018	Pedersen Consultants India Pvt. Ltd. Vs. Nitesh Estates Limited	Akansha Jain	Vaishali Goyal
29.	Comp. App. (AT) (Ins) No. 23 of 2019	Gupshup Technology India Pvt. Ltd. Vs. Interpid Online Retail Pvt. Ltd.	Jai Sahai	Prateek Kumar
30.	Comp. App. (AT) (Ins) No. 109 of 2019	Winsome Yarns Ltd Vs. Ginni Filaments Ltd.	Lucky Palta	Aditya Narayan
31.	Comp. App. (AT) (Ins) No.123 of 2019	Shashi Mohan Garg. Vs. International Asset Reconstruction Company Pvt Ltd & Anr.	Ankur Goel	Mithun Shashank
32.	Comp. App (AT) (Ins) No. 150 of 2019	Jagbasera Infratech Pvt Ltd. Vs. Rawal Variety Construction Ltd.	Sumant Bharadwaj	
33.	Comp. App. (AT) (Ins) No. 164 of 2019	Naveen Kumar Dixit Vs. Jaswant International Pvt. Ltd. & Anr.	Rahul Jain	Abhishek Anand (R1), Piyush Moona (R2)
34.	Comp. App. (AT) (Ins) No. 172 of 2019	Indiabulls Housing Finance Ltd. Vs. Rudra Buildwell Projects Pvt Ltd.	Sumesh Dhawan	
35.	Comp. App. (AT) No. 08 of 2019	Dhan Share Trading Ltd. Vs. Registrar of Companies, Mumbai	Vinay Shukla	
36.	Comp. App. (AT) No. 10 of 2019	The Registrar of Companies, Maharashtra, Mumbai Vs. Acadia Hotels and Resorts LLP & Ors.	Indrajit Vania	
37.	Comp. App. (AT) No. 86 of 2019	Shriram Chits (Karnataka) PVt Ltd.	Pooja M. Saigal	

For Hearing

38.	Comp. App. (AT) (Ins) No. 139 of 2018	Vishal Vijay Kalantri Vs. DBM Geotechnics&ConstructionsPvt. Ltd. & Anr.	S.Santanam Swaminadhan	VanitaBhargawa
39.	Transfer Original Petition (AT) (MRTP) No. 01 of 2017 (Old RTPE No. 89/2001)	Suneja Tower- II Flat Owners Welfare Association Vs. Suneja Tower Pvt. Ltd &Ors.	Pramod K. Sharma	Aditya Narain Gaurav Sharma

02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 51 of 2018	K.M. Chakrapani Vs. Competition Commission of India & Anr. With	K. Lakshami Narayanan	Rajdipa Behura (R1), Shruti Iyer-R2
2.	Competition Appeal (AT) No. 53 of 2018	Saifudheen E. Vs. The Competition Commission of India & Ors. With	Nazia Hasan	Rajdipa Behura (R1), Shruti Iyer-R2
3.	Competition Appeal (AT) No. 54 of 2018	Muraleedharan K. Vs. The Competition Commission of India & Ors.	Nazia Hasan	Shruti Iyer-R2

For Orders

4.	I.A. No.1344 of 2019 in Comp. App. (AT) (Ins) No. 198 of 2018	Tata Steel Ltd. Vs. Liberty House Group Pte. Ltd. & Ors.	Pratap Singh	PrachiJohri (R1), Misha (R2)
5.	I.A. No. 1258 of 2019 in Comp. App. (AT) (Ins) No. 483 of 2018	Subodh Kumar Agarwal Vs. EIH Limited	Nikhil Jain	Abhijeet Sinha

For Admission (After Notice)

6.	Comp. App. (AT) No. 57 of 2019	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors.	Saumya Gupta	Niladree Chatterjee-R(1& 2) Meenakshi Singh-R (5& 13)
7.	Contempt Case (AT) No. 15 of 2018 in Comp. App. (AT) No. 260 of 2018	Vikram Kapur & Ors. Vs. Girish kapur & Ors. With	Manisha Chaudhary	Saumya Gupta

8.	Contempt Case (AT) No. 17 of 2018 in Comp. App. (AT) No. 260 of 2018	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors. With	Saumya Gupta	Manisha Chaudhary
9.	Contempt Case (AT) No. 18 of 2018 in Comp. App. (AT) No. 261 of 2018	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors. With	Saumya Gupta	Manisha Chaudhary
10.	Contempt Case (AT) No. 19 of 2018 in Comp. App. (AT) No. 262 of 2018	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors.	Saumya Gupta	Manisha Chaudhary
11.	Contempt Case (AT) No. 03 of 2019 in Comp. App. (AT) No. 99 of 2018	HSBC Daisy Investments (Mauritius) Limited & Ors. Vs Anil D. Ambani & Ors. With	Sanyam Saxena	
12.	Contempt Case (AT) No. 14 of 2018 in Comp. App. (AT) No. 99 of 2018	HSBC Daisy Investments (Mauritius) Limited & Ors. Vs Reliance Infratel Limited & Ors.	Sanyam Saxena	Shallay Bhasin

For Hearing

13.	Comp. App. (AT) (Ins) No. 480 of 2018	Kotak Mahindra Bank Ltd Vs. Amtek Auto Ltd & Ors. with	Aditya Singh	Sumant Batra (R1), Krishnendu Datta (R2), Siddhant Kant (R3)
14.	Comp. App. (AT) (Ins) No. 531 of 2018	Central Bank of India Vs. Dinkar T. Venkatasubramanian, R.P. for Amtek Auto Ltd. With	Reema Khorana	Srishti Kapoor-R-1(RP) Anushka Sharda-R3
15.	Comp. App (AT) (Ins) No. 561 of 2018	Madhur Engineers Pvt. Ltd. Vs. Amtek Auto Ltd. & Ors. With	Arvind Kumar Gupta	Sanjay Bhatt(R-RP) Misha (R-COC)
16.	Comp. App. (AT) (Ins) No. 612 of 2018	IDBI Bank Ltd Vs Shri Dinkar Tiruvannandapuram Venkatasubramanian R.P of Amtek Auto Ltd With	Sanjay Bajaj	Honey Satpal
17.	Comp. App. (AT) (Ins) No. 613 of 2018	IDBI Bank Ltd Vs Shri Dinkar Tiruvannandapuram Venkatasubramanian R.P of Amtek Auto Ltd	Sanjay Bajaj	Honey Satpal

For Orders

18.	Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	S. Ramdakantha	Gauri Rasgotra
19.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors. With	Karan Khanna	Gauri Rasgotra
20.	Comp. App. (AT) No. 422 of 2018 &I.A. No. 78 of 2019	S. Rengarajan Vs. Union of India, Ministry of Corporate Affairs With	Niraj Kumar	Sanjay Shorey- MCA
21.	Comp. App. (AT) No. 24 of 2019	Arun Kumar Saha Vs. Union of India, Ministry of Corporate Affairs.	Tishampati Sen	Sanjay Shorey- MCA Ashish Mujhi

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By Order

-sd/-
Registrar